

THE HIGH COURT OF MEGHALAYA: SHILLONG

CORRIGENDUM **Dated 31st October, 2023**

No.HCM.II/184/2015-Estt/Pt./171: The words, '*South West Khasi Hills District, Mairang*' appearing against the name of Shri Banmankhraw Lyngdoh in Sl. No 2 of this Registry's Notification No.HCM.II/184/2015-Estt./Pt./170 dated 31.10.2023 may be read as, '*Eastern West Khasi Hills District, Mairang*'.

By order,


REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./171-A

Dated Shillong the 31st October 2023

Copy to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officers with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for kind information and necessary action.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. All concerned Judicial Officers for kind information and necessary action.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.

13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre/Amlarem for information and necessary action.
- ✓ 14. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
15. Office File.



REGISTRAR GENERAL